

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 606/2024

**IN THE MATTER OF:-**

NEWS ITEM TITLED "GREATER KAILASH LESSER COMFORT LIFE AMID FOUL AIR MOSQUITOES" APPEARING IN THE TIMES OF INDIA DATED 22/04/2024.

**D.O.H:-30/04/2025**

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Through



Puja Kalra  
(Advocate)

Standing Counsel for MCD  
Ch. No. 430/431, Lawyers Chambers  
Delhi High Court, New Delhi.

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

O.A. No. 606/2024

IN THE MATTER OF:-

NEWS ITEM TITLED "GREATER KAILASH LESSER COMFORT LIFE AMID FOUL AIR MOSQUITOES" APPEARING IN THE TIMES OF INDIA DATED 22/04/2024.

STATUS REPORT BY WAY OF AN AFFIDAVIT ON BEHALF OF THE RESPONDENT MUNICIPAL CORPORATION OF DELHI (MCD) PURSUANT TO ORDER DATED 15/01/2025.

AFFIDAVIT OF DR. SANJAY SINHA S/O SH. B.K. SINHA AGED ABOUT 52 YEARS, DY. HEALTH OFFICER, SOUTH ZONE, MUNICIPAL CORPORATION OF DELHI, GREEN PARK NEW DELHI:-

I, the deponent above named, do hereby solemnly affirm as state as follows:

1. That I am presently posted as Deputy Health Officer, South Zone , MCD, Green Park, New Delhi and am conversant with the facts of the case, as such am competent to depose the instant affidavit, on the basis of the official record maintained and made available, on behalf of Respondent MCD.

That the instant status report / affidavit is being filed pursuant to order dated 15/01/2025 of this Hon'ble National Green Tribunal.



3. The copy of the order dated 15/01/2025 as passed by this Hon'ble Tribunal is annexed herewith as **Annexure –A.**
4. That concerning the role of the answering Respondent – MCD, regarding the breeding of mosquitoes and also regarding the alleged drain in Greater Kailash –I, New Delhi, the status of the actions as initiated / taken by Anti – Malaria Department / Public Health Department and Maintenance Division –II of South Zone – MCD respectively are here as under:

**A. Joint Inspection of officials of MCD, DJB, DPCC has been carried out on 14/02/2025 at GK-1, Drain.**

- i. It is submitted that the wall of 2 mtr height has been removed significantly by DJB observed during joint inspection on 14/02/2025.
- ii. During the inspection the officials of MCD, DPCC and DJB has observed that drain water is now channelized and no water is stagnant at Drain site (where wall of 2mtr height has been removed significantly)
- iii. No mosquito and mosquito breeding was found in drain and surrounding area.
- iv. Ant-larval measures has been carried out by the Malaria Department, time to time.
- v. Also, JE-Maintenance Division-II/ South Zone, MCD has informed that the floating material has been removed and desilting of drain has been done time to time and during the joint inspection no floating material was found in drain.



- vi. It is pertinent to mention herein that during the joint inspection the main cause of Stagnation of drain water has been removed as the wall has been removed significantly and now the drain water is channelized.
- vii. Joint Inspection Report of officials of Malaria Department, Maintenance Department, MCD South Zone, Assistant Engineer, DJB and JE of DPCC is annexed herewith as (**Annexure-B**).

**B. Action initiated / taken by Anti Malaria Department / Public Health Department of South Zone – MCD regarding mosquitobreeding along the drain at R, S and D-Block Park in Greater Kailash –I , New Delhi.**

- i. It is submitted that, during joint inspection on 14/02/2025 action has been taken by DJB in accordance to the trapped R&S Block Nallah/drain near Krishi Vihar DDA Park before approx. 30 to 40 meters from the outfall by constructing a wall approx. 2 meters height and the wall has been removed significantly.
- ii. In-spite above, the concerned area field staff / Malaria Inspector of the department has been taking adequate Anti Mosquito measures in respect of the alleged drain in routine on weekly basis. However, it goes without saying that it has also been



- intensified, on noticing the report published in News Paper in April – 2024.
- iii. It is also pointed out that the department is also undertaking Anti Larval Spray by Knapsack Sprayers in the area in question on weekly basis along the alleged drain, regularly. In last 02 months it has been undertaken on 22.03.2025, 25.03.2025, 02.04.2025, 03.04.2025, 05.04.2025, 10.04.2025, 12.04.2025, 21.04.2025, 24.04.2025. Photographs are annexed herewith as **Annexure –C (Colly)**.
- iv. Moreover, cold fogging against adult mosquito in the vicinity of the alleged drain has also been done / undertaken on various occasions.
- v. Also, for awareness amongst the residents about preventive measures to be taken at the community level against vector borne diseases (VBD) also disseminated by way of inter personal communication through breeding checkers who visited in the localities of the area in question.



**C. Action initiated / taken by the Maintenance Division-II of South Zone – MCD regarding de-sealing of drain along R, S and D-Block Park in Greater Kailash –I, New Delhi.**

- i. In addition to previous submission, it is submitted that Public Health Department has issued letter to EE-M-II South Zone vide no. DHO/SZ/MCD/2025/D-89 dated 17.04.2025 regarding fresh status report of cleaning and desilting of R & S Block Drain GK-1 Nallah/drain as desired by Hon'ble NGT.
- ii. In reference to letter No. DHO/SZ/MCD/2024/D-89 dated 17.04.2025 regarding the latest status report on the cleaning and de-silting of the R&S Block, GK-1 Nalla/Drain, as directed by the Hon'ble NGT in OA No. 606/2024, the following is submitted by Maintenance Department South Zone:

A. The portion of the nalla/drain of R & S block nallah starts from the outer ring road to S-363 to B-272 Gk-1 and outfalls into Gk-1 nalla. The total length of the drain/nallah under the jurisdiction of Ward No. 173 is approximately 1435 meters (open drain). The catchment area of the drain/nallah received discharge from GK-2, GK enclave-II, C R Park,



and discharging effluent into the R & S block drain.

B. The Nalla/Drain has been cleaned regularly. Approximately 40 MT of silt has been extracted from the drain and sent to the Engineered Sanitary Landfill Okhla. Photographs taken during the ongoing cleaning operations are enclosed for reference. The desilting work of the R&S Block Nalla/Drain has been carried out through manual labor deployment. For the current financial year, i.e., 2025-26, the work of the said drain has been awarded and is in progress.

C. Furthermore, the department ensures a consistent flow of water through the drain and monitors the quantum of silt at regular intervals.

D. A Copy of Action Taken report along with action plan is annexed herewith as **(Annexure-D)**



5. That as can be observed from above that the respective concerned departments of answering Respondent – MCD are making all endeavors by taking adequate measures to prevent mosquito breeding / mosquitoes along the alleged drain and by carrying out required desilting and cleansing of

the alleged drain on regular basis and it will continue to take more effective steps in this regard.

*Sanjay Kumar Singh*  
Deponent

Dy. Health Officer  
South Zone, MCD

*By Kalyan*  
I identify the Deponent who has signed in my Presence

VERIFICATION: 29 APR 2025

Verified at Delhi on this 28<sup>th</sup> day of April – 2025, that the contents of the above affidavit are true and correct to my knowledge derived from the official records maintained by the MCD and I believe the same to be true and correct.

29 APR 2025

*Sanjay Kumar Singh*  
Deponent  
Dy. Health Officer  
South Zone, MCD



CERTIFIED THAT THE DEPONENT  
Shri/Smt./M/s.....  
S/o V/o D/o.....  
Identified by Shri.....R/o.....  
has solemnly affirmed before me at Delhi  
on.....  
that the contents of the affidavit which  
have been read & explained to me are  
true and correct to this & knowledge

14

Notary Public

*Sanjay Kumar Singh*  
*Agg*

Item No. 14

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 606/2024

News Item titled "Greater Kailash lesser comfort Life amid foul air & mosquitoes" appearing in The Times of India dated 22.04.2024

Date of hearing: 15.01.2025

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Respondent: Ms. Sakshi Popli, Adv. for DPCC (Through VC)  
Mr. Vikrant Pachnanda, Adv. for CPCB (Through VC)  
Ms. Puja S. Kalra & Mr. Virendra Singh, Adv. for MCD  
Ms. Kanika Agnihotri, Adv. for DJB (Through VC)  
Mr. Raj Kumar, Adv. for CPCB  
Ms. Ananya Basudha proxy counsel for Ms. Jyoti Mendiratta, Adv. for DM (South)

**ORDER**

1. In this original application, registered *suo-moto*, Tribunal is considering the issue of emitting intolerable stench from a drain running alongside a park in South Delhi's Greater Kailash 1, attracting swarms of mosquitoes.

2. Tribunal on 20.09.2024 had examined the report of Delhi Jal Board (DJB) dated 28.08.2024 and had observed as under:-

"xxx.....xxx.....xxx"

5. *The DJB has filed a cryptic report dated 28.08.2024 without disclosing the full relevant particular."*

3. Tribunal, accordingly, had directed DJB to file a fresh report keeping in view the observation made above.

4. Sh. Gajender Tomar, Chief Engineer (South), DJB, Govt of NCT of Delhi has again filed a cryptic report dated 11.01.2025, running in only 04 paragraphs without detailing the material particulars. In paragraph 03

of the report, though, it is stated that DJB has trapped the water flowing in the drain but has not disclosed how the flow is moved towards the Okhla Sewage Treatment Plant and how it is taken to Dakshinpuri trunk sewer. The stand of the DJB in paragraph 3 is as under:-

“XXX.....XXX.....XXX”

*3. . I state that DJB has trapped the water flowing in the drain at the corner of the park in lieu of another Hon'ble NGT matter I.A. No. 537/2023 and moved its flow towards Okhla Sewage Treatment Plant through existing Dakshinpuri trunk sewer by constructing the trapping through said wall. I state that the said trapping was constructed in furtherance of orders passed by this Hon'ble Tribunal.”*

5. Learned Counsel appearing for Municipal Corporation of Delhi (MCD) has submitted that a report on behalf of the MCD has been filed, but since it was filed belatedly, it has not come on record. She has handed over a copy of the report of MCD and has pointed out that till 04.01.2025, no action was taken by DJB and on account of the construction of wall for alleged trapping of drain, water is stagnating at the upstream side of the nala. Stand of the MCD in this regard as under:-

“ XXX.....XXX.....XXX”

*4. A.(i) It is submitted that, till 04.01.2025 no action has been taken by DJB in accordance to the trapped R&S Block Nallah/drain near Krishi Vihar DDA Park before approx. 30 to 40 meters from the outfall by constructing a wall approx. 2 meters height.*

*4.A.(ii) Neither any official from DJB visited the site in presence of MCD officials or DPCC officials nor informed any schedule for their visit at the Drain behind Krishi Vihar.*

*4.B. (iii) It is further submitted that the R & S Block Nalla/Drain which was trapped by Delhi Jal Board near Krishi Vihar DDA Park before approx. 30 to 40 meters from the outfall by constructing a wall approx. 2 meters in height has not been removed yet by them due to which the water stagnated at the upstream side of nallah (Photographs Enclosed in Annexure-B).”*

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“ XXX.....XXX.....XXX”

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*4.B. (iii) It is further submitted that the R & S Block Nalla/Drain which was trapped by Delhi Jal Board near Krishi Vihar DDA Park before approx. 30 to 40 meters from the outfall by constructing a wall approx. 2 meters in height has not been removed yet by them due to which the water stagnated at the upstream side of nallah (Photographs Enclosed in Annexure-B).”*

6. Though, in the reply, respondents have taken the stand that measures have been taken to prevent the mosquitoes in the area concerned but it appears to be a temporary measure because sewage is getting collected on account of alleged construction of wall on the drain by respondent-DJB.

7. Learned Counsel for DJB seeks another opportunity to file a better reply affidavit.

8. In spite of the earlier direction dated 20.09.2024, Chief Engineer (South), DJB, Govt of NCT of Delhi has again filed a cryptic affidavit without disclosing the complete particulars. Hence, we grant a further four weeks to the Chief Engineer (South), DJB, for filing a better affidavit subject to deposit of cost of ₹25,000/- by him with the Secretary, NGT Bar Association, within two weeks.

9. List on 30.04.2025.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

January 15, 2025  
Original Application No. 606/2024  
JG..

**Subject: Joint Inspection Report of GK-1, Drain**

In reference to the directions of Hon'ble NGT in the matter of 606/2024, a joint inspection has been carried out on 14/02/2025 at GK-1 Drain. The following officials were present during the inspection, details of officials are as under:

1. Sh. Amardeep, MI-Coord./SZ-MCD
2. Sh. Kamlesh, MI/W.no.173-GK-1/SZ-MCD
3. Sh. Ankit, JE-M-II, W.No. 173-GK-1/SZ-MCD
4. Sh. Chandan Yadav, AE-DJB
5. Sh. Amzad Khan, JE-DPCC

During inspection following observations were found:

1. The wall of 2mtr height has been removed significantly along with the pipes by DJB.
2. Now, the drain water is channelized thoroughly and no water is stagnant at the site.
3. No Mosquitoes has been observed at the drain and the surrounding areas.
4. Anti-larval measures has been carried out by the Malaria Deptt./MCD time to time.
5. Also, JE-M-II/SZ-MCD has informed that the floating materials has been removed and desilting of the drain has been done time to time and now, no floating material has been found in the drain.
6. Now, the main cause of stagnation of drain water has been removed significantly and now the drain water is channelized.

In view of above, it shows that the drain water is now channelized and no more stagnation of water has been found. Also, no mosquitoes have been observed at the drain and the surrounding areas.

Attendance of the officials are as under:

- |  |   |                                      |                                     |
|--|---|--------------------------------------|-------------------------------------|
| 1. Sh. Amardeep, MI-Coord./SZ-MCD            | = | <i>Amardeep MI</i><br><i>14/2/25</i> |                                     |
| 2. Sh. Kamlesh, MI/W.no.173-GK-1/SZ-MCD      | = | <i>Kamlesh MI</i><br><i>14/2/25</i>  |                                     |
| 3. Sh. Ankit, JE-M-II, W.No. 173-GK-1/SZ-MCD | = | <i>Ankit JE</i><br><i>14/2/25</i>    | <i>Amzad Khan</i><br><i>14/2/25</i> |
| 4. Sh. Chandan Yadav, AE-DJB                 | = | <i>Chanda</i><br><i>14/02/25</i>     |                                     |
| 5. Sh. Amzad Khan, JE-DPCC                   | = | <i>Amzad Khan</i><br><i>14/2/25</i>  |                                     |

Municipal Corporation of Delhi  
WARD No-173, G.K.I

मलेरिया अवरुधक अधिकारी  
कार्यालय, ए.डी.डी.  
आयरी नं० : 203  
दिनांक : 25/4/25

Subject - ATR Regarding B Block Nalla &  
Near by Localities R, S, B Block G.K.I

Name of Localities	Date of DBC work	Date of A/L work	Date of MLO work	Date of Joint Activity	Remarks
B Block Nalla & B Block G.K.I	21/04/25 B Block Nalla & B Block	—	21/04/25 B Block Nalla	—	—
	—	24/04/25 B Block Nalla	24/04/25 B Block Nalla	24/04/25 Joint Activity with maintenance Deptt B Block Nalla G.K.I	—

Note - MLO work is being carried out regularly in B Block Nalla & Near by Localities

A Legal Notice Issued to J.E Maintenance Deptt

on dated 24/04/25 Joint Activity with Maintenance Deptt has being carried out

Photographs Attached here with

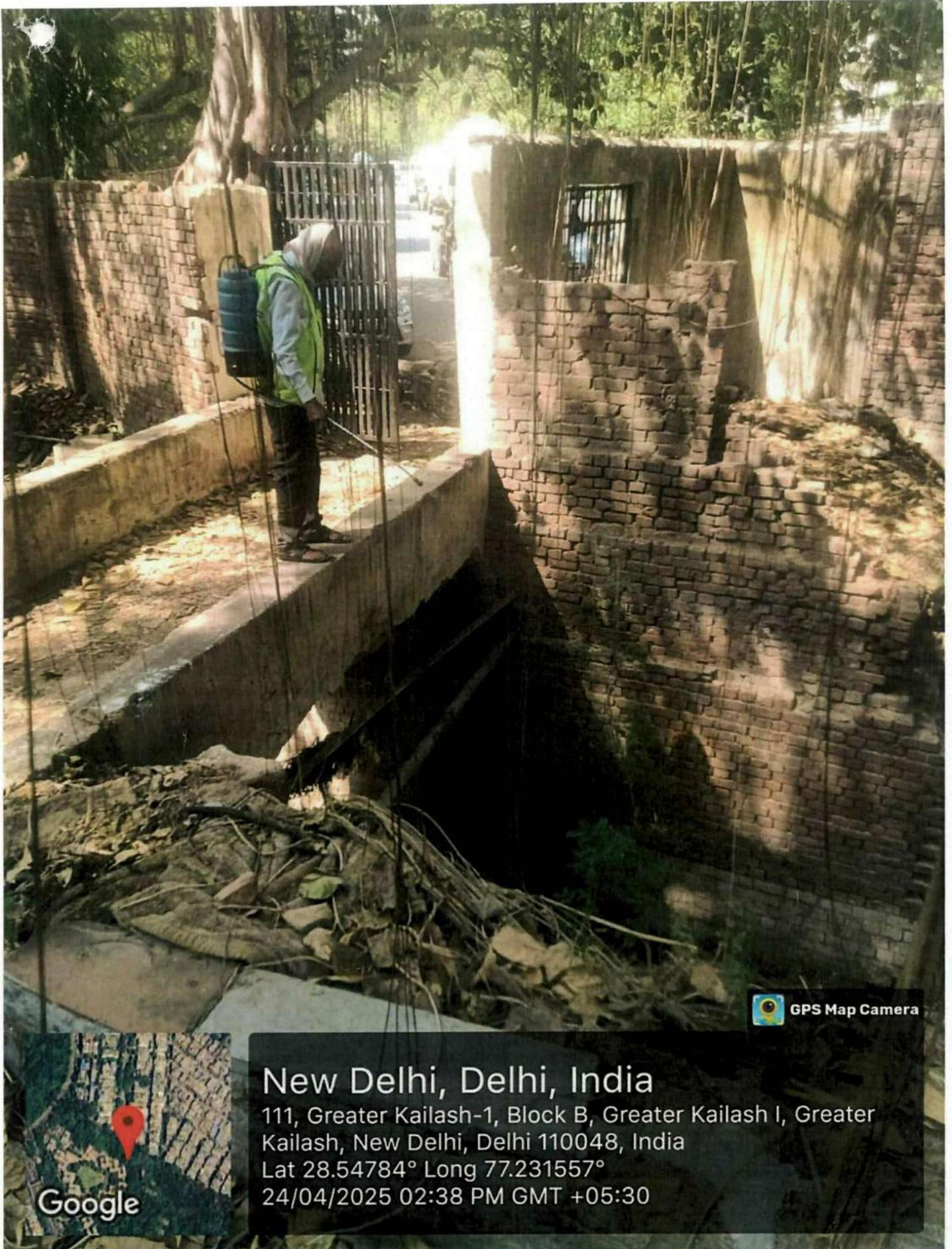
MIC/S2

DHO/SC

APV ml  
25/4/25

APV  
25/04/2025

Ravi Kumar Verma  
Malaria Inspector  
Ward No. 173, G.K.I  
South Zone, MCD



GPS Map Camera

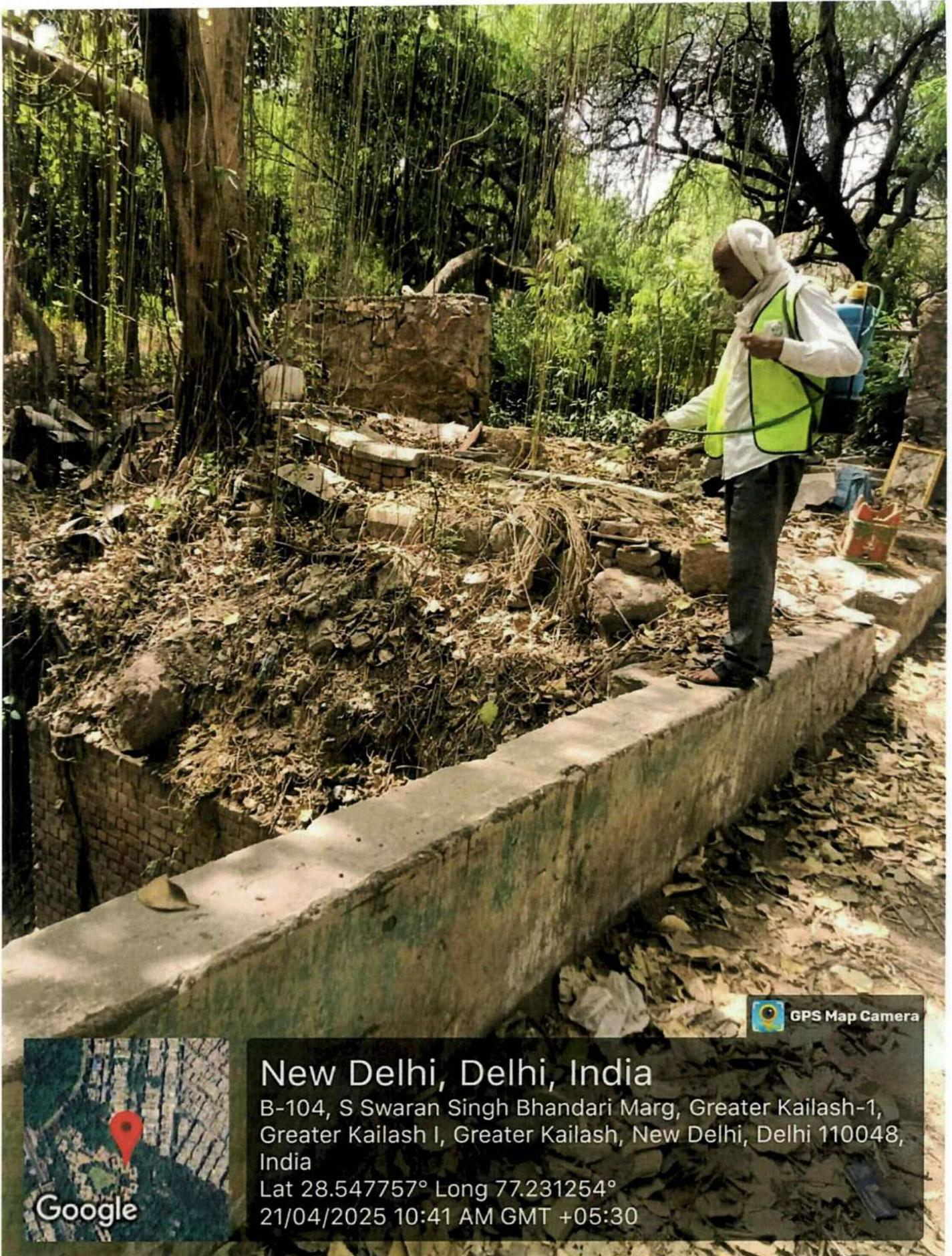
New Delhi, Delhi, India

111, Greater Kailash-1, Block B, Greater Kailash I, Greater Kailash, New Delhi, Delhi 110048, India  
Lat 28.54784° Long 77.231557°  
24/04/2025 02:38 PM GMT +05:30



Google

MLO work at B-Block Nalla Dt-24/04/25



GPS Map Camera



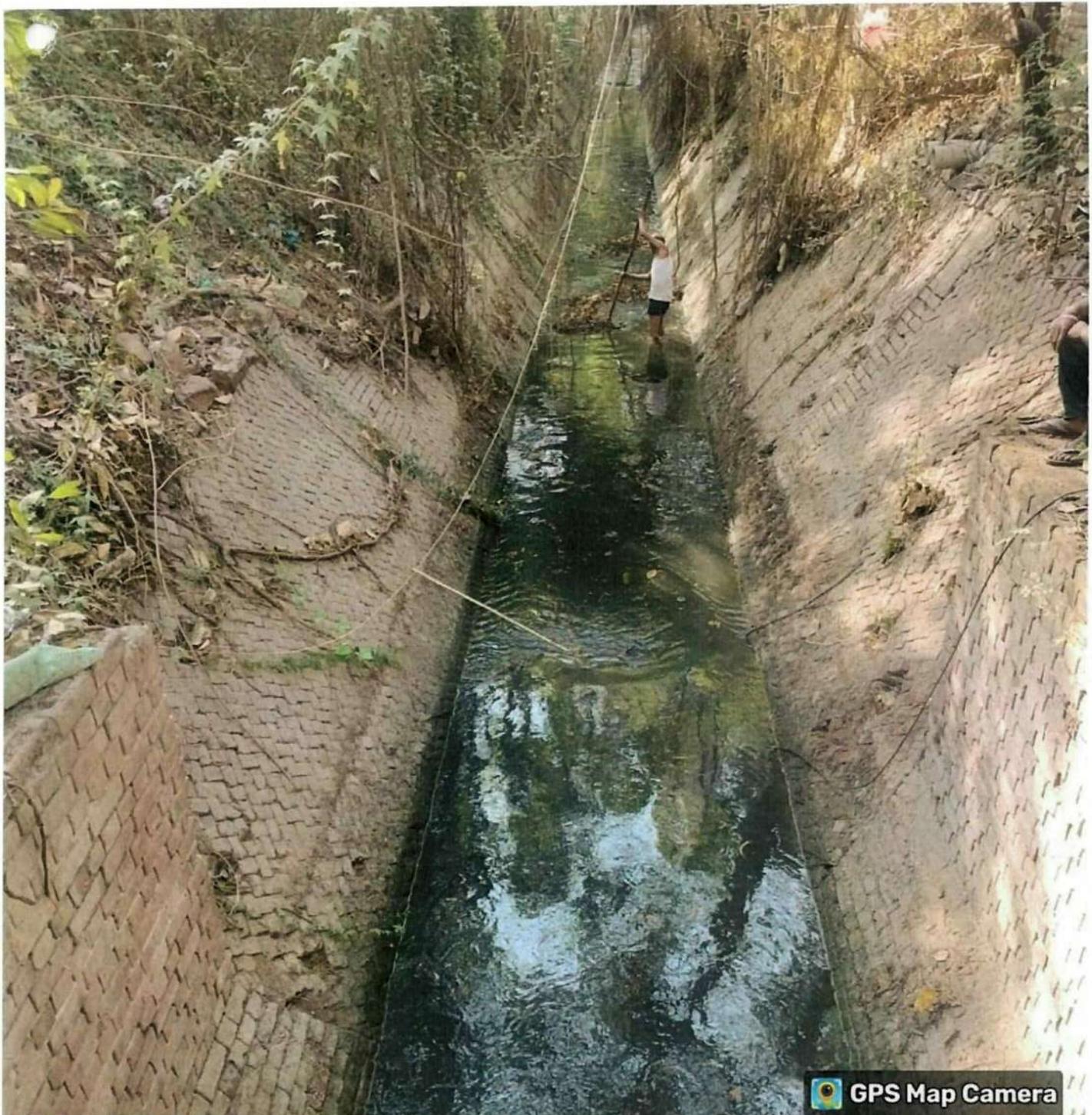
New Delhi, Delhi, India

B-104, S Swaran Singh Bhandari Marg, Greater Kailash-1,  
Greater Kailash I, Greater Kailash, New Delhi, Delhi 110048,  
India

Lat 28.547757° Long 77.231254°

21/04/2025 10:41 AM GMT +05:30

MLO work at B-Block Nalla Dt-21/04/25



GPS Map Camera



**New Delhi, Delhi, India**  
111, Greater Kailash-1, Block B, Greater Kailash I, Greater Kailash, New Delhi, Delhi 110048, India  
Lat 28.547762° Long 77.231356°  
24/04/2025 04:28 PM GMT +05:30

Maintenance Dept. Cleaning work & Joint Activity - 24/04/25

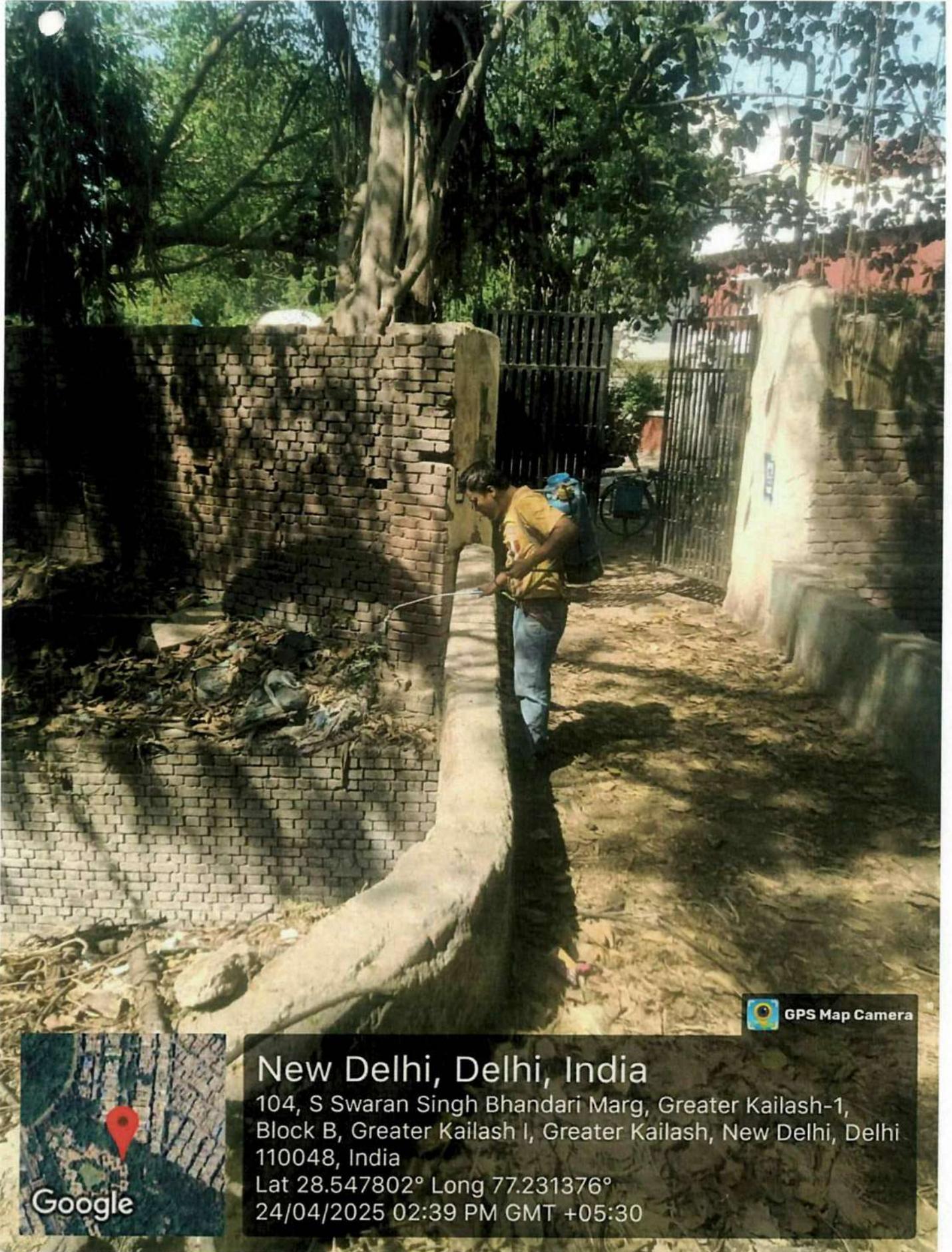


GPS Map Camera



**New Delhi, Delhi, India**  
104, S Swaran Singh Bhandari Marg,  
Greater Kailash-1, Block B, Greater Kailash  
I, Greater Kailash, New Delhi, Delhi 110048,  
India  
Lat 28.547801° Long 77.231353°  
24/04/2025 03:56 PM GMT +05:30

De-silting work - 24/04/25



## New Delhi, Delhi, India

104, S Swaran Singh Bhandari Marg, Greater Kailash-1,  
Block B, Greater Kailash I, Greater Kailash, New Delhi, Delhi  
110048, India

Lat 28.547802° Long 77.231376°

24/04/2025 02:39 PM GMT +05:30

A/L work at B- Block Wall - 24/04/25

दिल्ली नगर निगम  
(जन स्वास्थ्य विभाग)

133394

क्रम संख्या

दिनांक: 21/4/25

दिल्ली नगर निगम (मलेरिया तथा अन्य मच्छरों से उत्पन्न रोग) विनियम, 1975  
के उपनियम 4 (1) के अन्तर्गत नोटिस।

सेवा में, JE Mainance Area

B-Block Nalla

Sh. Amit JE

मुझे जानकारी दी गई कि निम्नलिखित स्थान about

की सीमा में जिसके स्वामी/काबिज आप हैं, में मच्छर उत्पत्ति के निम्न साधन पर्याप्त हैं

1. found stagnant water at
2. B-Block Nalla
3. UPD
4. Can lane

जिसके कारण मच्छरों की भरमार व उनके काटने से होने वाले सतत उत्पीड़न/डेंगू/मलेरिया/चिकेनगुनिया/फाइलेरिया/जपानी बुखार इत्यादि होने की आशंका है :-

क्योंकि यह दिल्ली नगर निगम (मलेरिया तथा अन्य मच्छर से होने वाली बीमारियाँ) उपनियम, 1975 के प्रावधान का उल्लंघन है, मैं MTS PM जिसे आयुक्त ने दिल्ली नगर निगम अधिनियम, 1957 की धारा 491 के अन्तर्गत विधिवत् प्राधिकृत किया है, आपको यह नोटिस जारी करता हूँ और आपसे अपेक्षा करता हूँ कि आप पीछे लिखे निर्देशों में से निम्नलिखित कार्यवाही करें तथा कदम उठाकर अधोहस्ताक्षरित के कार्यालय में सूचित करें।

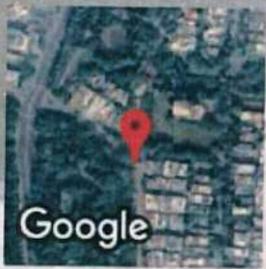
1. Jan Nalla with immediate
2. effects
3. 24 hours
4.

साथ ही यह भी ध्यान रहे कि यदि आप 24 hours दिनों के अन्दर इस नोटिस में उल्लिखित कार्यवाही करने में असफल रहे तो आपके विरुद्ध इस नोटिस की अवहेलना के लिये कानूनी कार्यवाही की जायेगी। इसके अतिरिक्त उपरोक्त कार्यवाही/कदम आपके खर्च पर की जायेगी और इस पर नगर निगम द्वारा व्यय की गई धनराशि की वसूली दिल्ली नगर निगम अधिनियम, 1957 की धारा 122 (1) के अन्तर्गत वसूल की जायेगी।

Through MTS PM

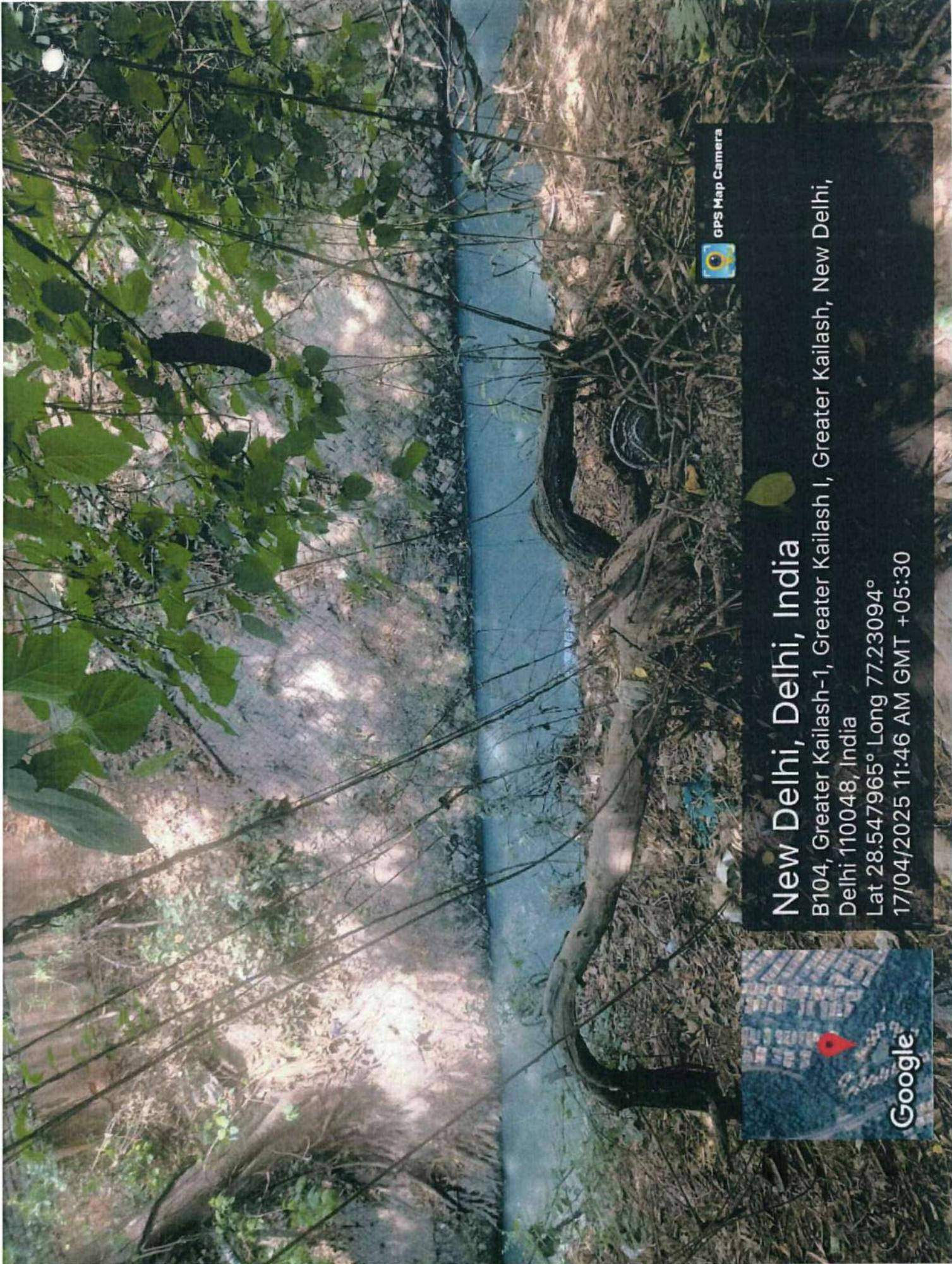
पक्ष के हस्ताक्षर

सक्षम अधिकारी के हस्ताक्षर



GPS Map Camera

**New Delhi, Delhi, India**  
H63j+938, Block A, Greater Kailash I, Greater Kailash, New Delhi,  
Delhi 110048, India  
Lat 28.553435° Long 77.230184°  
17/04/2025 12:00 PM GMT +05:30



### New Delhi, Delhi, India

B104, Greater Kailash-1, Greater Kailash I, Greater Kailash, New Delhi, Delhi 110048, India

Lat 28.547965° Long 77.23094°

17/04/2025 11:46 AM GMT +05:30



Google



GPS Map Camera

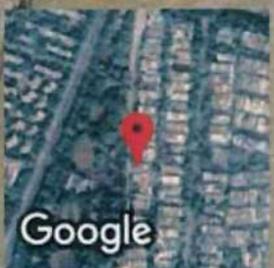


### New Delhi, Delhi, India

B/111a, Greater Kailash-1, Block B, Greater Kailash I, Greater Kailash,  
New Delhi, Delhi 110048, India  
Lat 28.547865° Long 77.231494°  
17/04/2025 11:44 AM GMT +05:30



GPS Map Camera



**New Delhi, Delhi, India**  
166, Block B, Greater Kailash 1, New Delhi, Delhi 110048, India  
Lat 28.556922° Long 77.231075°  
17/04/2025 12:03 PM GMT +05:30

Municipal Corporation of Delhi  
WARD No - 173, G.K.I

मलेरिया अवरोधक अधिकारी  
कार्यालय, दिल्ली

जमाही No: 122  
दिनांक: 16/4/25

Subject - ATR Regarding B Block Nalla & Near by Localities  
R, S, B Block G.K.I

Name of Localities	Date of DBC work	Date of A/L work	Date of MLO work	Remarks
B Block Nalla & B Block G.K.I	22/03/25 B Block & B Block Nalla G.K.I	22/03/25 B Block Nalla & S Block G.K.I	—	—
R Block G.K.I	25/03/25 S Block G.K.I	—	25/03/25 B Block G.K.I	
S Block G.K.I	26/03/25 S Block G.K.I	—	—	
	29/03/25 R Block G.K.I	—	—	
	05/04/25 B Block & B Block Nalla G.K.I	—	02/04/25 B Block & B Block Nalla G.K.I	
	10/04/25 B Block & B Block Nalla G.K.I	—	03/04/25 B Block Nalla	
	—	—	05/04/25 B Block Nalla	
		—	10/04/25 B Block Nalla	
		—	12/04/25 B Block Nalla	

Note - MLO work is being carried out in B Block Nalla & Near by Localities

& DBC work is Regularly carried out

J.E Maintenance Department is Also cleaning B Block Nalla

Photographs Attached here with

MIC/S2

Entd/S2

APM-1  
16/4/25

15/04/2025

Ravi Kumar Verma  
Malaria Inspector  
Ward No. 173, G.K.I  
South Zone, MCD

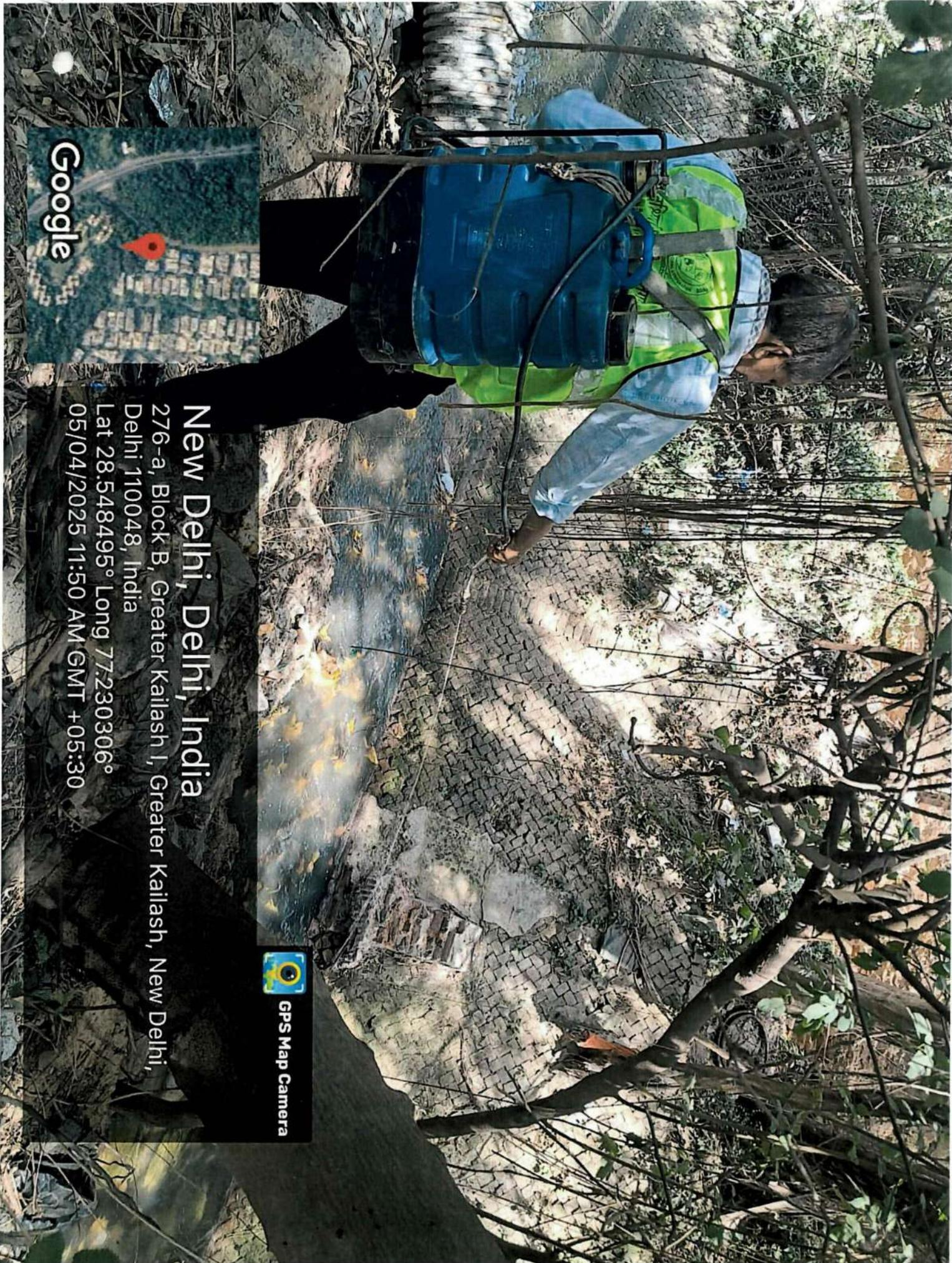


 GPS Map Camera



**New Delhi, Delhi, India**  
 104, S Swaran Singh Bhandari Marg, Greater Kailash-1, Block B, Greater Kailash I, Greater Kailash, New Delhi, Delhi 110048, India  
 Lat 28.547844° Long 77.231344°  
 05/04/2025 10:04 AM GMT +05:30

BC Work at B Block Nella dt--5-4-25



**New Delhi, Delhi, India**  
 276-a, Block B, Greater Kailash I, Greater Kailash, New Delhi,  
 Delhi 110048, India  
 Lat 28.548495° Long 77.230306°  
 05/04/2025 11:50 AM GMT +05:30



GPS Map Camera

ML O Work at B Block Nalla dt-5-4-2025



⊗

Cleaning Work By Maintenance Dept# at  
B Block Nalla dt 10-4-2025



 GPS Map Camera

**Greater Kailash 1, De...**

67, Block B, Zamrudpur, Greater  
Kailash, Greater Kailash 1, Delhi  
110048, India

Lat 28.557283° Long

77.236229°

10/04/25 10:52 AM GMT +05:30



**Google**

*MLO work at B Block Nalla Dt-10-4-25*

309



Annexure-D

28



MUNICIPAL CORPORATION OF DELHI  
OFFICE OF THE EXECUTIVE ENGINEER-(M)-II  
SOUTH ZONE, GULMOHAR PARK, NEW DELHI 110049  
E-mail:- [eemiisz49@gmail.com](mailto:eemiisz49@gmail.com)



एक कदम स्वच्छता की ओर

No.: EE (M)-II/SZ/2025-26/D-95..

Date: 25/04/2025

To,

The Deputy Health Officer,  
MCD, Green Park, Aurbindo Marg,  
New Delhi- 110016.

**Subject: -Fresh status report of cleaning of R&S block Gk-1 Nalla/drain in OA  
No-606/2024**

Sir,

With reference to letter No. DHO/SZ/MCD/2024/D-89 dated 17.04.2025 regarding the latest status report on the cleaning and de-silting of the R&S Block, GK-I Nalla/Drain, as directed by the Hon'ble NGT in OA No. 606/2024, the following is submitted:

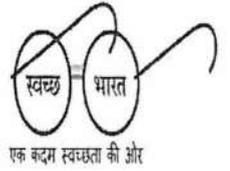
The portion of the nalla/drain of R & S block nalla starts from the outer ring road to S-363 to B-272 Gk-1 and outfalls into Gk-1 nalla. The total length of the drain/nallah under the jurisdiction of Ward No. 173 is approximately 1435 meters (open drain). The catchment area of the drain/nallah received discharge from GK-2, GK enclave-II, C R Park, and discharging effluent into the R & S block drain.

The Nalla/Drain has been cleaned regularly. Approximately 40 MT of silt has been extracted from the drain and sent to the Engineered Sanitary Landfill Okhla. Photographs taken during the ongoing cleaning operations are enclosed for reference. The desilting work of the R&S Block Nalla/Drain has been carried out through manual labor deployment. For the current financial year, i.e., 2025-26, the work of the said drain has been awarded and is in progress.

Furthermore, the department ensures a consistent flow of water through the drain and monitors the quantum of silt at regular intervals.

**Executive Engineer  
M-II/South Zone**

TRUE COPY



**MUNICIPAL CORPORATION OF DELHI**  
**OFFICE OF THE DEPUTY HEALTH OFFICER**  
**PUBLIC HEALTH DEPARTMENT**  
**GREEN PARK, AURBINDO MARG,**  
**NEW DELHI-110016**

NO. DHO/SZ/MCD/2025/D-89

Dated: 17/4/2025

**Subject:- Fresh Status Report/Action Taken Report of R&S Block GK-1, Drain/Nallah for submission before Hon'ble NGT in OA no. 606/2024, News item titled " Greater Kailash lesser comfort life amid foul air & Mosquitoes" appearing in 'The Times of India' dated 22.04.2025.**

In reference to subject cited above, in OA No.606/2024 before Hon'ble NGT, last hearing was held on 15.01.2025, wherein Hon'ble Tribunal has imposed fine of Rs.25,000/- on Delhi Jal Board for submitting the cryptic report and the matter is listed before the Hon'ble Tribunal on 30.04.2025.

Therefore, EE-M-II/SZ is hereby requested to submit the fresh ATR and Status report to the undersigned's office by 21.04.2025 for timely submission to the Standing Municipal Counsel for onward submission to the Hon'ble NGT.

**Deputy Health Officer**  
**South Zone**

**Dy. Health Officer**  
**South Zone MCD**

Copy to:

1. EE-M-II/SZ
2. MI-Coordinator to follow-up.
3. O/c

Copy for information to:

1. DC/SZ

56-178

*[Handwritten signature]*  
 28/4/25

*[Handwritten signature]*  
**TRUE COPY**

311

Municipal Corporation of Delhi  
Office of the Chief Engineer ( Name of Zones)

Name of EE(M-II):- Sh. S K Meena, M. No. 9717787870

Name of Zone:- South  
Name of CE:- Sh. V.K. Bhatia  
Name of SE-I:- Sh. Ajay Aggarwal

Sub.: De-silting Action Plan of Drains/Nallahs for the period 16.01.2025 to 15.01.2026 Above 4' in depth and width under the jurisdiction of EE(M)-II/SZ.

S.No	Div.	Ward No.	Name of Drain	Stretch		Section of Drains (in mtrs)					Total Qty. of silt to be desilted ( in MT), from 16.01.25 to 15.06.25. Phase-I	Total Qty. of silt to be desilted ( in MT), from 16.06.25 to 15.01.26. Phase-II	Total quantity of silt to be removed ( in MT) from the drain from 16.01.25 to 15.01.26	Budget required (in lacs) for Phase-I of desilting	Budget required (in lacs) for Phase-II of desilting	Total Budget required	Machinery available for departmental desilting	Screen Guard (Exist or Not)	Remarks	
				From	To	L(Approx)	Total	(B) (Approx)	D of Nalla (Approx)	Depth of silt (Avg.)										Open
1	M-II	165	L-Block Nallah	H. No. 322 L-Block	Culvert near Mount Columbus School C-Block Dakshin Puri	460	113	573	1.00	1.50	0.12	47.03	31.35	78.39	1.80	1.20	3.00	No	Yes	
2	M-II	171	Masjid Moth DDA Flat drain	DDA flat	Outer Ring Road near Motor Mkt.	100	0	100	1.70	1.50	0.10	11.63	7.75	19.38	1.50	1.00	2.50	No	Yes	
3	M-II	171	Tara Apartment drain	New Green Field School	Ravi Das Marg	0	89	89	0.80	1.50	0.20	9.74	6.49	16.23				No	Yes	
4	M-II	172	Chirag Delhi VIII. Nalla	Press Enclave Road	Outer Ring Road	1150	100	1250	6.00	4.00	0.15	769.50	513.00	1282.50	13.80	9.20	23.00	No	Yes	
5	M-II	172	Jagdamba Camp nalla	Triveni Complex culvert	Chirag Delhi nallah	200	0	200	1.50	3.00	0.15	30.78	20.52	51.30	6.00	4.00	10.00	No	Yes	
6	M-II	172	S-block Panchsheel Park covered drain	S-I	S-60	0	200	200	0.90	1.20	0.20	24.62	16.42	41.04				No	Yes	
7	M-II	172	Shapur Jat drain	DDA Flats	August Kranti Marg Nallah	1280	0	1280	0.85	1.50	0.15	111.63	74.42	186.05				No	Yes	
8	M-II	172	Nallah along August Kranti Marg	Panchsheel Club	Kamla Nehru College	1050	450	1500	2.50	3.00	0.15	384.75	256.50	641.25	7.50	5.00	12.50	No	Yes	
9	M-II	173	GK Nallah	Chirag Delhi Flyover	Link road culvert near Central School	900	1175	2075	8.00	4.00	0.15	1703.16	1135.44	2838.60	30.00	20.00	50.00	No	No	
10	M-II	173	R&S Block Nallah	Outer Ring Road	S-363 to B-272 GK-I	1435	0	1435	1.80	3.00	0.10	176.68	117.78	294.46	6.00	4.00	10.00	No	No	
11	M-II	173	Ajeet Arcade Nallah near LSR College	Lal Lajpat Rai Marg	Kalka Devi Marg	134	0	134	3.00	2.00	0.10	27.50	18.33	45.83				No	No	
12	M-II	173	Sant Nagar Covered drain	Raja Dheersan Marg	Sant Nagar	0	258	258	1.80	3.00	0.10	31.76	21.18	52.94				No	No	
13	M-II	149	Begampur Nallah Village	Begampur Village	Metro Station Hauz Khas near gate No. 1	0	290	290	0.70	1.50	0.20	27.77	18.51	46.28	1.20	0.80	2.00	No	Yes	
			<b>Total</b>			<b>6709</b>	<b>2675</b>	<b>9384</b>	<b>30.55</b>	<b>30.70</b>	<b>1.87</b>	<b>3356.55</b>	<b>2237.70</b>	<b>5594.25</b>	<b>67.80</b>	<b>45.2</b>	<b>113.00</b>			

Division	Total No. of Drains	Total No. of Nallah Beldars	Total Length (open & Covered Drains)	Total Qty. No. of silt to be removed (in M.T.)
EE (M)-II	13	27	9384	5594.25

AE-I

AE-II

Executive Engineer (M)-II/SZ

JE-149

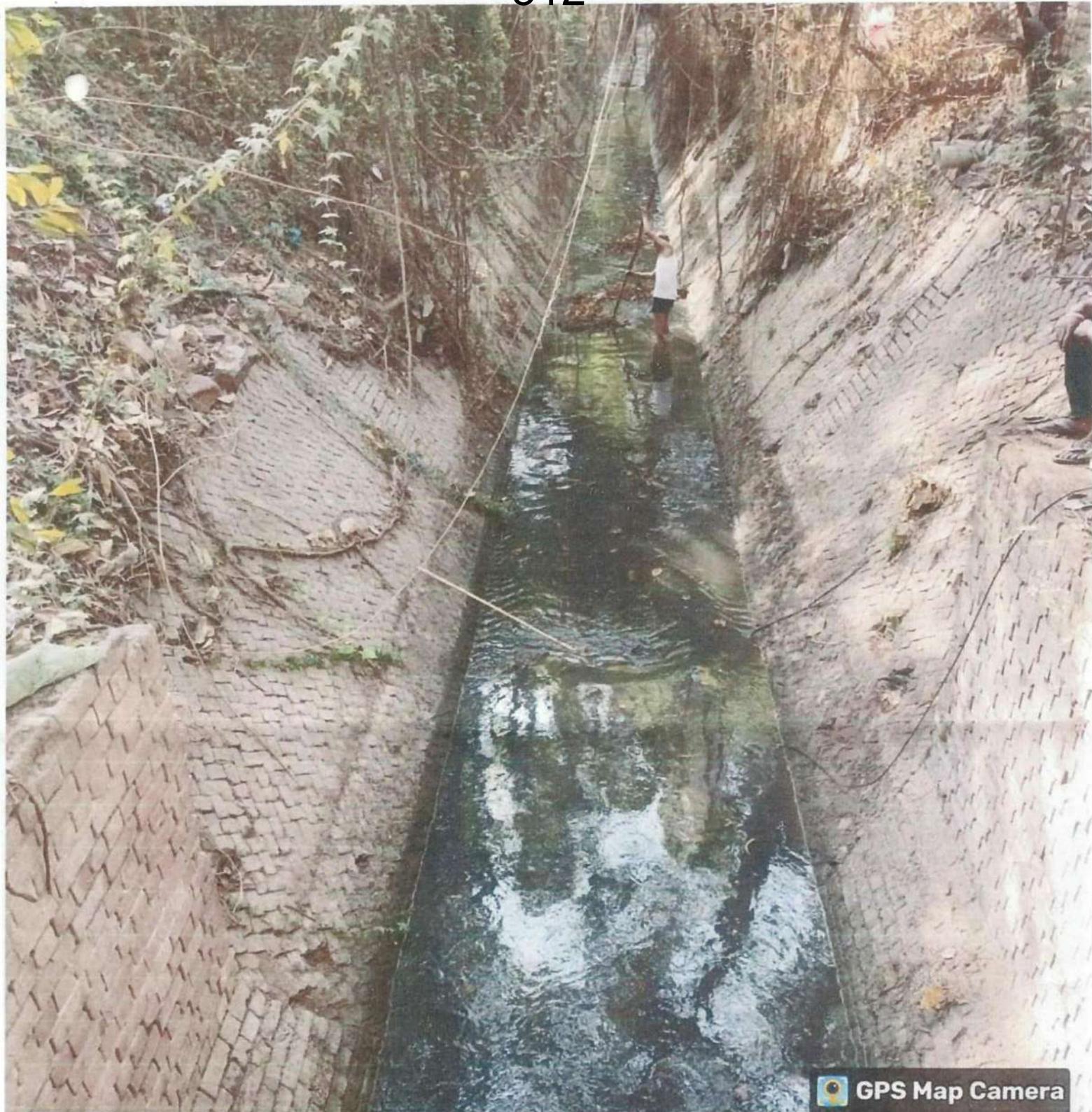
JE-165

JE-171

JE-172

JE-173

  
**TRUE COPY**



GPS Map Camera

# New Delhi, Delhi, India

111, Greater Kailash-1, Block B, Greater Kailash I, Greater Kailash, New Delhi, Delhi 110048, India

Lat 28.547762° Long 77.231356°

24/04/2025 04:28 PM GMT +05:30





 GPS Map Camera

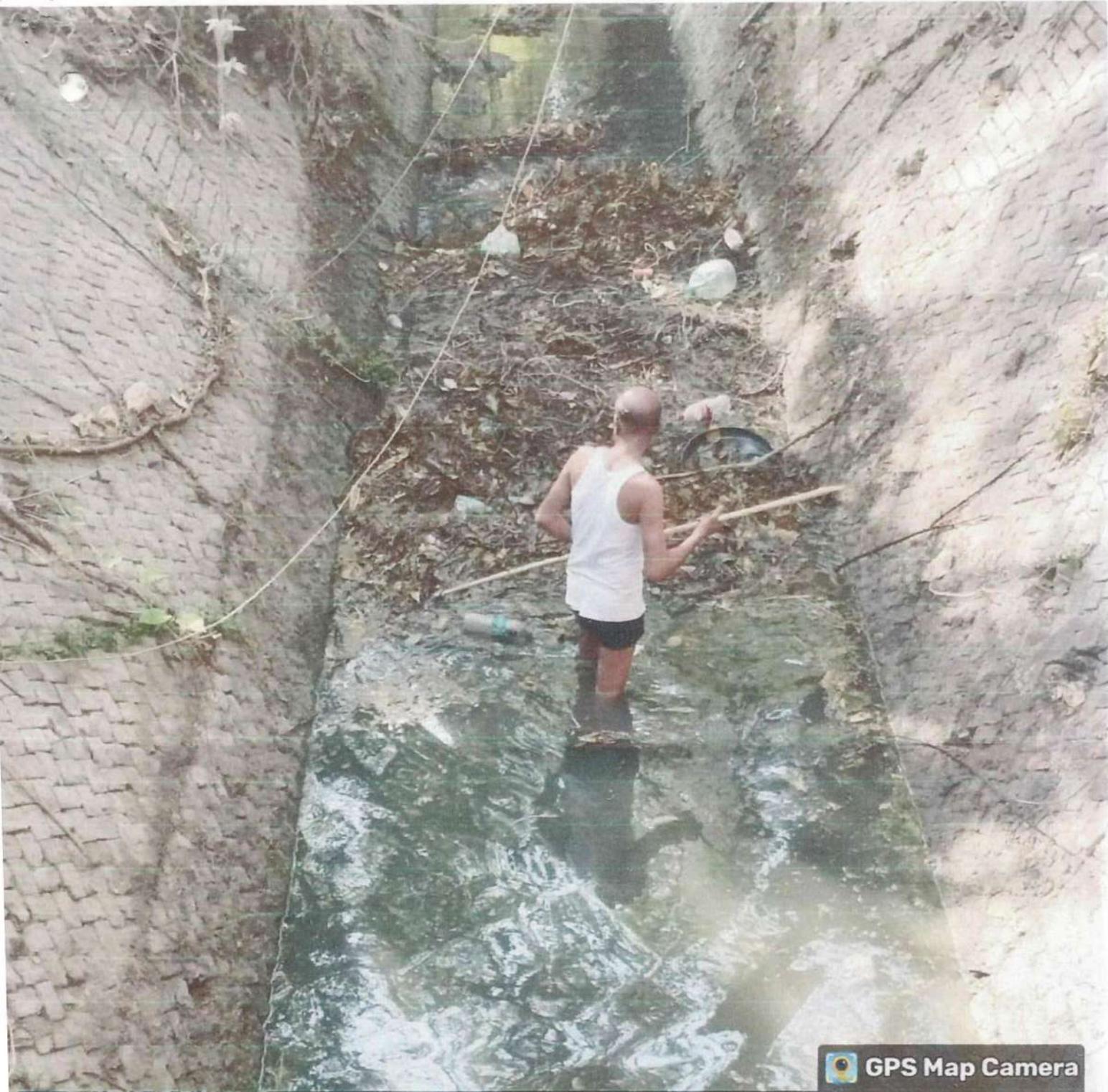
## New Delhi, Delhi, India

104, S Swaran Singh Bhandari Marg,  
Greater Kailash-1, Block B, Greater Kailash  
I, Greater Kailash, New Delhi, Delhi 110048,  
India

Lat 28.547801° Long 77.231353°

24/04/2025 03:56 PM GMT +05:30





GPS Map Camera

# New Delhi, Delhi, India

104, S Swaran Singh Bhandari Marg,  
Greater Kailash-1, Block B, Greater Kailash  
I, Greater Kailash, New Delhi, Delhi 110048,  
India

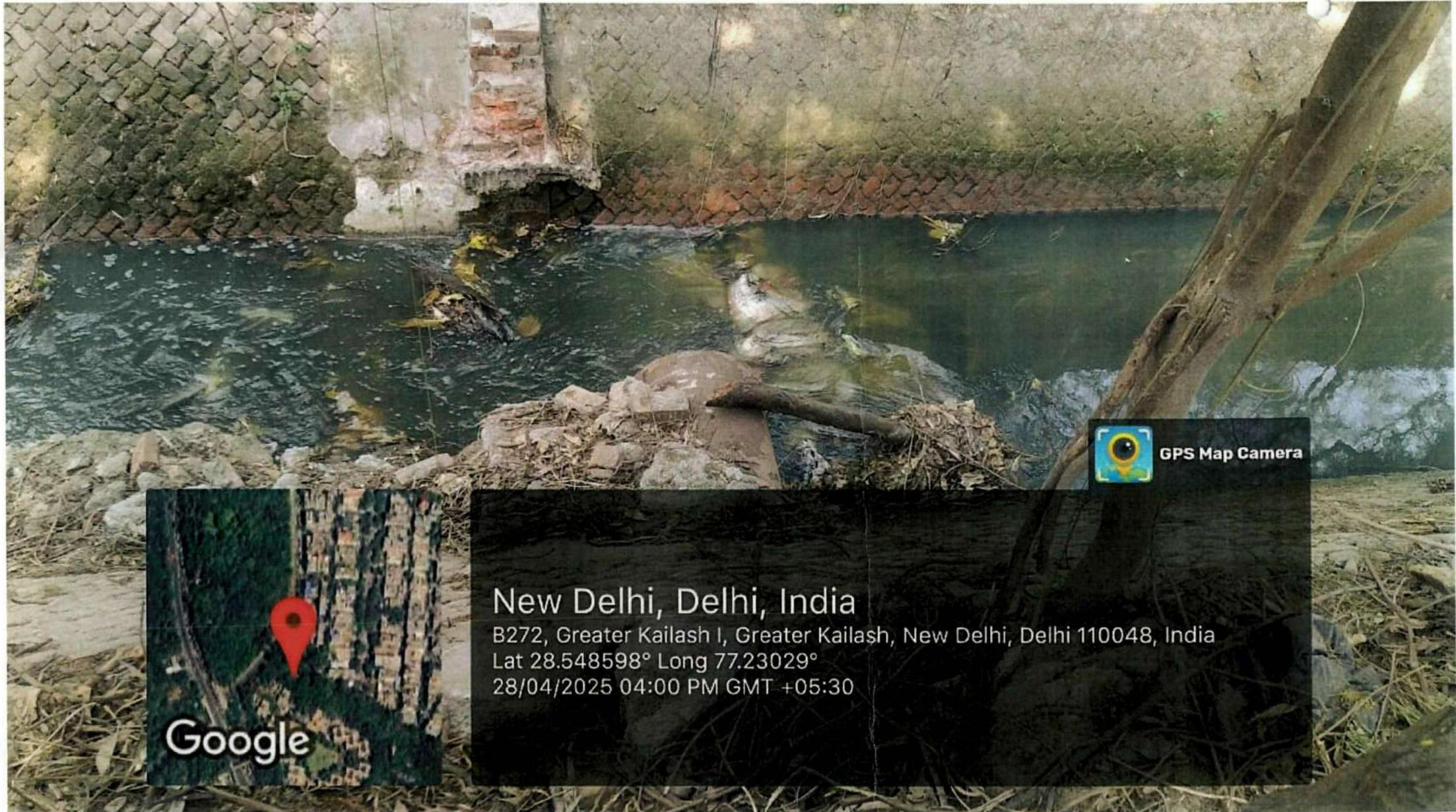
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24/04/2025 04:05 PM GMT +05:30



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Google



GPS Map Camera

New Delhi, Delhi, India

B272, Greater Kailash I, Greater Kailash, New Delhi, Delhi 110048, India

Lat 28.548598° Long 77.23029°

28/04/2025 04:00 PM GMT +05:30